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Title: Motion regarding 26<sup>th</sup> to 30<sup>th</sup> Reports of Committee on Private Members' Bills and Resolutions (Motion Adopted).

HON. DEPUTY SPEAKER: Now, we are taking up Private Members' Business.

Item No. 18 – Shri Rattan Lal Kataria.

**श्री रत्न लाल कटारिया (अम्बाला) :** महोदय, मैं प्रस्ताव करता हूँ :

"कि यह सभा 23 और 30 नवम्बर और 7 दिसम्बर, 2016 और 3 फरवरी, और 9 मार्च, 2017 को सभा में प्रस्तुत गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के कृमशः 26वें, 27वें, 28वें और 30वें प्रतिवेदनों से इन उपांतरणों के अद्यधीन सङ्मत हैं कि-  
(एक) 26वें प्रतिवेदन के पैरा 6 और पैरा 7 के उप-पैरा (तीन);  
(दो) 28वें प्रतिवेदन के पैरा 4 और पैरा 5 के उप-पैरा (दो); और  
(तीन) 29वें प्रतिवेदन के पैरा 4 और पैरा 5 के उप-पैरा (दो),  
जो संकल्पों के लिए समय के आबंटन के बारे में हैं, का लोप किया जाए। "

HON. DEPUTY SPEAKER: The question is:

"That this House do agree with the Twenty-sixth, Twenty-seventh, Twenty-eighth, Twenty-ninth and Thirtieth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on the 23<sup>rd</sup> and 30<sup>th</sup> November and 7<sup>th</sup> December, 2016 and the 3<sup>rd</sup> February and 9<sup>th</sup> March, 2017, respectively, subject to modifications thatâ€”

- (i) para 6 and sub-para (iii) of para 7 of the Twenty-sixth Report;
- (ii) para 4 and sub-para (ii) of para 5 of the Twenty-eighth; and
- (iii) para 4 and sub-para (ii) of para 5 of the Twenty-ninth Report, relating to allocation of time to resolutions, be omitted."

*The motion was adopted.*

HON. DEPUTY SPEAKER: Now, we are taking up Bills for introduction.